

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

67. C.P. 1723/MB/2019

**CORAM:**

**SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2023**

**NAME OF THE PARTIES: Shilpa Sanjay Joshi  
V/s  
Zenith Birla (India) Ltd**

**APPEARANCE :**

**FOR THE APPLICANT : Absent**

**FOR THE RESPONDENT : Absent**

**Section: 73(4) of Companies Act, 2013**

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**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **28.04.2023** for hearing.

**Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)**  
03.03.2023  
Sushil

**Sd/-  
KULDIP KUMAR KAREER  
Member (Judicial)**